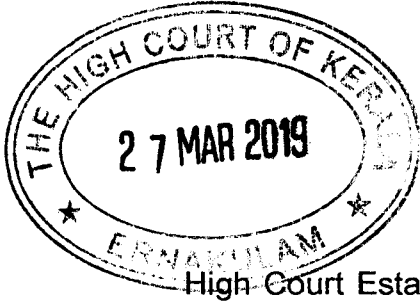


028813

THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 26.03.2019

Proceedings

High Court Establishment – appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 - orders issued.

- Read : 1. High Court Notification No. A2-78709/2014(2) dated 21.08.2018
2. High Court proceedings No. A2- 428/2017(3) dated 13.03.2019

Order No. A2-78709/2014

1. Smt. Elizabeth Lidamta P. A., Computer Assistant Grade I, High Court in the scale of pay of ₹ 27800 - 59400, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (1) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 **forthwith**, in the vacancy of Sri. M. V. Vinod, Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (2) above. She is posted to ' O. P. (GHI) ' Section, High Court.
2. Sri. Sudhars B, Court Keeper (H.G.), High Court in the scale of pay of ₹ 17500-39500, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (1) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 **forthwith**, in the vacancy of Sri. Sijo Joseph, Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (2) above. He is posted to ' O. P. (C & D) ' Section, High Court.

They will be eligible for compensatory allowance @ ₹ 1000/- p.m. for attending cause list work.

(By Order)

Sureshkumar D.
Assistant Registrar(H. G.)

To

The persons concerned.

The Joint Registrars, High Court.

The Public Relations Officer, High Court.

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Heads concerned.

The G (Accounts II & III) Sections, High Court.

✓ The IT Section, High Court (for uploading in the website)

The 'K' Section, High Court.

The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court

The A3 & A4 seats, High Court.

The Administrative Records Section, High Court.

The File.